

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition for Special Leave to Appeal (C) No.11038/2025

[Arising out of impugned final judgment and order dated 30-01-2025
in APO No. 106/2018 passed by the High Court at Calcutta]

EMAMI AGROTECH LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

Date : 12-01-2026 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :

Dr. A.M. Singhvi, Sr. Adv.
For M/s. Khaitan & Co., AOR

For Respondent(s) : Mr. Kunal Mimani, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by the learned Senior counsel appearing
for the petitioner seeking urgent listing of the matter, the
Registry is directed to list the matter on 30-1-2026.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(POOJA SHARMA)
COURT MASTER (NSH)